

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 96 of 2018

IN THE MATTER OF:

**Karnataka Film Chamber at Commerce
(KFCC) & Anr.
Versus**

...Appellant

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Ms. Aakanksha Kaul and Mr. Manek Singh Advocate.

For Respondent:

O R D E R

13.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 17th September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/